

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**

**UNSTARRED QUESTION NO.1775**

ANSWERED ON 01.08.2024

**LOWER TAPI PROJECT**

1775. SMT. SMITA UDAY WAGH

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the action being taken by the Government to include the Lower Tapi Project in Jalgaon district of Maharashtra under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY);
- (b) the time-limit fixed for including the project under PMKSY; and
- (c) the time by which the project would be included under PMKSY?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) to (c)** Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) is an umbrella scheme, consisting of two major components being implemented by this Ministry, namely, Accelerated Irrigation Benefit Programme (AIBP), and Har Khet Ko Pani (HKKP). Partial financial assistance is being provided for major/ medium irrigation projects, such as Lower Tapi Project, under AIBP component of PMKSY.

As a part of process for inclusion under PMKSY-AIBP, the concerned Committees of this Ministry have accepted the techno-economic viability and also accorded investment clearance to the Lower Tapi Project for an estimated cost of Rs. 2,888.48 crore (December, 2023 price level).

As per the laid norms for inclusion under the scheme, subsequent to investment clearance, the concerned project is required to undergo appraisal/ approval process laid down by Ministry of Finance. This is required to be followed by approval of Government of India. However, the decision in this regard depends on availability of funds, geographic equity under the scheme, priorities of the Government, etc.

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